

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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January 21, 2020

संचार विभाग. केंद्रीय कार्यालय. एस.बी.एस.मार्ग. मुंबई-400001

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Cancellation of Certificate of Authorisation - M/s Vodafone m-pesa Limited, Mumbai

The Reserve Bank of India, in exercise of the powers conferred on it under the Payment and Settlement Systems Act, 2007, has cancelled the Certificate of Authorisation (CoA) of the below mentioned Payment System Operator (PSO) on account of voluntary surrender of authorisation:

Company's Name	Registered Office Address	CoA No. & Date	Payment System Authorised	Date of Cancellation
Vodafone m- pesa Limited, Mumbai (earlier Mobile Commerce Solutions Ltd. was performing this activity)	10th Floor, Birla Centurion, Century Mills Compound, Pandurang Budhkar Marg, Worli, Mumbai - 400030 Maharashtra	76/2014 30.12.2011	Issuance and Operation of Prepaid Payment Instruments	30.09.2019

Following the cancellation of the CoA, the company cannot transact the business of issuance and operation of Prepaid Payment Instruments. However, customers or merchants having a valid claim on the company as a PSO, can approach the company for settlement of their claims within three years from the date of cancellation i.e. by 30.09.2022.

Press Release: 2019-2020/1755

(Yogesh Dayal) Chief General Manager